

DDA Housing Scheme

2994. SHRIMATI JAYA BACHCHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the inquiries instituted in the New Housing Scheme of DDA for which draw was held in December 2008 has been completed;

(b) the names of agencies inquiring into the matter and the reasons for delay;

(c) whether it is also a fact that these investigations have not only denied allotment to successful applicants, they are also being made to pay additional interest amount to banks from which they had borrowed; and

(d) by when these investigations would be completed and allotments made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) No, Sir. The Internal Committee constituted by DDA has completed its findings and submitted its report on 19.2.2009. The Committee *inter alia* concluded that the whole process of scrutiny of applications, randomization as well as result of the draw does not suffer from any aberration and that the process is absolutely foolproof. No lapses have been found by the Committee in the whole process.

Apart, from the above, the Economic Offences Wing (EOW), Crime Branch, Delhi Police is also investigating into the matter and its report is still awaited.

(c) and (d) The payment of additional interest on the amount borrowed is the subject matter of respective banks and borrowers.

The EOW has stated that investigation of the case is being conducted on a day-to-day basis and expert opinion on some exhibits sent for analysis is awaited. It has further stated that efforts are being made by them to complete the investigation expeditiously.

Appropriate decision on issuing demand-cum-allotment letters will be taken only upon receipt of the report.

Water logging in Guwahati

2995. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether his Ministry has received any proposal from the State Government of Assam for practical solution of water logging due to frequent downpours in Guwahati city causing stopping of traffic and other movements;

(b) if so, the present status and detailed action plan; and

(c) if not, immediate measures taken up by the Central and the State Government for this recurring problem faced by the local people and tourists in a place like Guwahati which is the hub of North-Eastern States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) State Government of Assam had forwarded a Detailed Project Report (DPR) for Storm Water Drainage for Bahini and Noonmati Basin at Guwahati for consideration under Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The project has been technically approved at an estimated cost of Rs. 125.36 crore and shall be taken up for consideration as per guidelines of JNNURM.

Proposals for Metro Rail

†2996. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether proposals from any cities/metropolitan cities have been received for starting Metro Rail transport services based Island on Build-Operate-Transfer (BOT) system;

(b) whether action is being taken or proposed to be taken to start the project in pursuance of the proposals received;

(c) whether proposal for Metro Rail has been received for any city of Rajasthan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The Central Government have received proposal for taking up Metro Rail Project on Build-Operate-Transfer (BoT) System for Hyderabad (Andhra Pradesh) and Mumbai (Maharashtra).

(b) Yes, Sir.

(c) No, Sir. No detailed project report has been received for metro rail for any city of Rajasthan.

(d) Does not arise.

Shortage of drinking water in cities

2997. SHRI T.T.V. DHINAKARAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any acute shortage of drinking water in metropolitan cities;

(b) whether it is proposed to take steps to provide safe water in metropolitan cities;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) As per the information collected from various State Level Agencies/Urban

†Original notice of the question was received in Hindi.